

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

127. I.A. 1375/2021
I.A. 1294/2021
I.A. 1131/2021
I.A. 1119/2021
I.A. 1118/2021
I.A. 1116/2021
I.A. 1073/2021
I.A. 1070/2021
I.A. 1026/2021
I.A. 1018/2021

IN
C.P.(IB)-4513(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.02.2024**

NAME OF THE PARTIES: M/s. S.K Ganguli

V/s.

D. Thakkar Constructions Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **01.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)